

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 64 (ND)/15

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: Sh. Anurag Khandelwl Vs. M/s Wood Burn Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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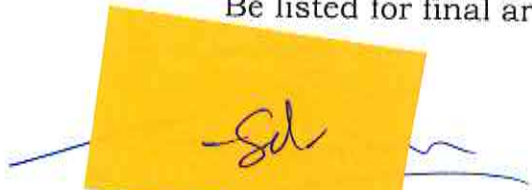
For the Petitioner (s) : Mr. Manish Makhija, Advocate

For the Respondent (s) : Mr. Kunal Punj, Advocate

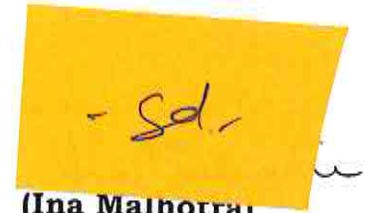
ORDER

Auditor's Report has been filed.

Be listed for final arguments on 23.1.2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)